

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Petition No. 16/TT/2022**

- Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for one no of asset under Transmission System associated with “System Strengthening in the Southern Region-XIV”.
- Date of Hearing** : 1.8.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Karnataka Power Transmission Corporation Ltd. and 17 others
- Parties Present** : Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Rastogi, PGCIL  
Shri A.K. Verma, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The representative of the Petitioner has made the following submissions:
- a. The instant petition is filed for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for “400 kV Dharmapuri (Salem New)-Somanahalli 400 kV D/C Quad Line along with Bay Extensions at Dharmapuri (Salem New) and Somanahalli Sub-stations under Transmission System associated with “System Strengthening in the Southern Region-XIV”.
  - b. The transmission tariff for the subject asset for the 2014-19 tariff period was approved vide order dated 13.2.2021 in Petition No. 53/TT/2020.
  - c. The scheduled COD of the asset was 27.8.2014 and its COD was approved as 30.3.2019 in order dated 13.2.2021 in Petition No. 53/TT/2020 and the time over-run was condoned.
  - d. The IDC discharge details have been submitted in the petition.
  - e. Initial spares are claimed as per the 2019 Tariff Regulations.



- f. The additional capital expenditure has been claimed for payment of undischarged liability.
  - g. No reply has been filed by any of the Respondents.
3. After hearing the parties, the Commission reserved order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

